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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 23/252/NCLT/AHM/2017**


Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017**

Name of the Company: Mahesh Hariprasad Joshi  
(Prestige Tefparts Pvt Ltd)  
V/s.  
Registrar of Companies, Ahmedabad

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KEYOOR BAKSHI	PCS	Petitioner	
2.				

**ORDER**

Learned PCS Mr. Keyoor Bakshi present for Appellant. None present for ROC.

Report of ROC received.

Heard arguments of Learned PCS for Appellant.

Order reserved.



**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 3rd day of October, 2017.